

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 1463/2019 With
M.A No. 3356/2019 and M.A No. 1627/2019**

This the 18th day of October, 2019

Hon'ble Mr. Ashish Kalia, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

1. Shri Krishan Shokeen, Group 'C',
S/o. Late Sh. Inderjeet Shokeen,
Aged about 29 years,
R/o. House No. A-133, Laxmi Park,
Nangloi, Delhi – 110 041.
2. Shri Sumit, Group 'C',
S/o. Shri Mahendra,
Aged about 27 years,
R/o. D-114, Amar Colony,
Nangloi, Delhi – 110 041.
3. Shri Adhish Sharma, Group 'C',
S/o. Sh. Bhagwan Sharma,
Aged about 25 years,
R/o. 135, Ext. 2, D-Block,
Street 4/4, Nangloi,
New Delhi-110 041.
4. Shri Himanshu Sharma, Group 'C',
S/o. Shri Ashok Sharma,
Aged about 29 years,
R/o. C-276, Anand Marg,
East Babar Pur,
Shahdara, Delhi.
5. Shri Hari Shanker, Group 'C',
S/o. Sh. Suresh Kumar,
Aged about 30 years,
R/o. House No. 65, Ext. 2-C,
Nangloi, New Delhi – 110 041.
6. Shri Brijesh Kumar Attri, Group 'C',
S/o. Shri Naresh Kumar Attri,
Aged about 24 years,
R/o. H. No. 558, Gali No. 13,
Near DAV School, Narela,
New Delhi.

7. Shri Rohit Kumar, Group 'C',
S/o. Sh. Devaki Nandan,
Aged about 27 years,
R/o. C-152, Vikas Vihar,
Kakrola, New Delhi.
8. Shri Rahul, Group 'C',
S/o. Shri Hari Prasad,
Aged about 25 years,
R/o. A-1944, Agar Nagar,
Prem Nagar-3, Kiradi Suleman Nagar,
New Delhi.
9. Shri Lalit Rana, Group 'C',
S/o. Sh. S. P. Rana,
Aged about 31 years,
R/o. B-2/12, B2 BLK,
Yamuna Vihar,
New Delhi – 110 053.
10. Shri Puneet Kumar, Group 'C',
S/o. Shri Satya Pal Singh,
Aged about 31 years,
R/o. 108-C, Pocket-B,
Dilshad Garden,
New Delhi.
11. Shri Deepak, Group 'C',
S/o. Sh. Rajbir Singh,
Aged about 27 years,
R/o. Village Lowa Khurd,
PO Nunna Majra,
Tehsil Bahadurgarh, Haryana.
12. Shri Kapil Kumar, Group 'C',
S/o. Shri Mohender Singh,
Aged about 30 years,
R/o. D-1921, Gali No.08,
Sanjay Colony, Safiabad Road,
Narela, Delhi.

...Applicants

(By Advocate : Mr. Sumeet Shokeen and Mr. Mohit Tyagi)

Versus

1. Delhi Subordinate Services Selection Board
(DSSSB)

Government of NCT of Delhi
Through its Secretary,
FC-18, Institutional Area,
Karkardooma, New Delhi-110 092.

2. Municipal Corporation of Delhi (MCD)
Through its Commissioner
Dr. Shyama Prasad Mukherjee Civic Centre,
Minto Road,
New Delhi – 110 002. ...Respondents

ORDER (ORAL)

Mr. Ashish Kalia, Member (J) :

This application has been filed by 12 applicants seeking the following reliefs :-

“(i) pass appropriate directions thereby directing the respondent no. 01 to re-issue the admit cards with respect to the recruitment exam (One Tier Exam) for the post of Lower Division Clerk bearing Post Code No. 51/13 qua which the Applications were invited vide Advertisement No. 3/13 vide dated 12.09.13.

(ii) pass appropriate directions thereby directing the Respondent No. 01 to conduct the recruitment exam (One Tier Exam) for the post of Lower Division Clerk bearing Post Code No. 51/13 qua which the Applications were invited vide Advertisement No. 3/13 vide dated 12.09.2013.

(iii) pass appropriate directions thereby directing the Respondents to complete the Recruitment/Selection process for the post of Lower Division Clerk bearing Post Code No. 51/13 qua which the Applications were invited vide Advertisement No. 3/13 vide dated 12.09.2013 within a period of six months or any other preferable time period as this Hon’ble Tribunal deems fit and proper.

(iv) pass any other or further order(s) in favour of the Applicants as this Hon’ble Tribunal deems fit and proper in the facts and circumstances of the present case”.

2. All the three reliefs have been met with. Only in case of applicant no. 2, who is seeking generation of admit card for the examination to be held on 24.10.2019. The applicants have applied for the post of LDC pursuant to the

advertisement No. 51/13. The exam was re-notified in the year 2017 which was again postponed on 03.11.2017. In the meantime, the examining body DSSSB has called for certain details like Email ID and Mobile no. By this Email ID the applicant was to generate the admit card for the said examination. All the applicants except applicant no. 2 Shri. Sumit who has not uploaded this information pursuant to the instructions issued by the examining body, for the reasons that he has already provided this information except mobile no. at page 37 (Annexure A/3 colly.), but he is not able to generate the admit card for the reasons stated herein above.

3. On the contrary, learned counsel for applicants submits at the Bar that this information has been sought for in order to issue admit card online. All other documents have been already uploaded by the applicant and apart from that no other document has been sought for by the examining body.

4. We are of the view that the applicant may allow to generate the admit card on the Email ID sumitsingh2552@gmail.com, which is provided to the respondents at the initial stage of the application. Respondents may take necessary steps to allow him to

download the admit card within a period of two days i.e., by 21st October, 2019. Liberty is also granted to the applicant to approach the examination controlling body offline also.

5. This O.A is disposed of with the above direction. No order as to costs.

Order by **Dasti.**

(Aradhana Johri)
Member (A)

(Ashish Kalia)
Member (J)

/Mbt/